

NOTICE

In partial modification to the Judicial Assignment at the **Principal Seat at Bombay**, which has come into effect from 3rd January 2019 (Partially modified wef 9th January 2019, 4th February 2019), it is hereby notified for the information of Advocates and parties appearing in person that **the Honourable The Chief Justice** is pleased to approve following partial modification with effect from **Wednesday, 6th February 2019** :

<p>The Hon'ble Smt. Justice S.S. JADHAV (Court Room No. 06)</p>	<p style="text-align: center;">APPELLATE SIDE MATTERS</p> <p>For admission, hearing and order matters therein :- (A) Civil Writ-Petitions and Civil Revision applications against Orders of Quasi Judicial Authorities constituted under different statutes (except Rent Act). (B) All Civil Writ Petitions against the orders of Maharashtra Revenue Tribunal.</p> <p style="text-align: center;">ORIGINAL SIDE MATTERS</p> <p>For admission, hearing and order matters therein :- (A) All Civil Writ Petitions against the orders of Maharashtra Revenue Tribunal.</p>
<p>The Hon'ble Shri Justice A.M. BADAR (Court Room No. 22 Annex)</p>	<p style="text-align: center;">APPELLATE SIDE MATTERS</p> <p>For admission, hearing and order matters therein :- (A) All Criminal Appeals including all Applications therein. (B) Criminal work not assigned to other Courts, including all Applications for leave to appeal. (C) Applications under Section 407 of Cr.P.C.</p>
<p>The Hon'ble Smt. Justice ANUJA PRABHUDESSAI (Court Room No. 16 Annex)</p>	<p style="text-align: center;">APPELLATE SIDE MATTERS</p> <p>For admission, hearing and order matters therein :- (A) All First Appeals. (B) All Appeals From Orders.</p>

NOTE

I) The urgent mentioning and placing of the matters pertaining to the Court presided over by **Hon'ble Shri. Justice A.M. Badar** is allowed before the Court presided over by **Hon'ble Smt. Justice Anuja Prabhudessai** and vice versa.

II) The urgent mentioning and placing of the matters pertaining to the Court presided over by **Hon'ble Shri. Justice Sandeep K. Shinde** is allowed before the Court presided over by **Hon'ble Smt. Justice Anuja Prabhudessai**.

Dated 5th February 2019

By order

Sd/-
(A. M. Chandekar)
Prothonotary and Sr. Master,
High Court, O.S. Bombay

Sd/-
(Ajit N. Mare)
Registrar (Judl-I)
High Court, A.S. Bombay.